GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1466 TO BE ANSWERED ON 10TH FEBRUARY, 2023

ENROLLMENT UNDER AB-PMJAY

1466. SHRI BALASHOWRY VALLABHANENI: SHRI KAUSHALENDRA KUMAR: SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is true that many households particularly in rural areas of the country have not been enrolled under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) and are deprived of the benefits under this Yojana and if so, the details thereof, State/UT-wise;
- (b) whether there are nearly two crore eligible AB-PMJAY individuals and only 72.4 lakhs i.e., 36 per cent individuals have been issued AB-PMJAY cards in Andhra Pradesh and if so, the details thereof and the reasons therefor:
- (c) the necessary efforts being made to cover left out individuals by re-conducting survey in the country; and
- (d) the details of average payment made to each beneficiary during the last three years and the current year, year-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is an entitlement-based scheme. No enrolment or registration of beneficiary is required to avail benefits under the scheme. The beneficiary may directly visit any empanelled hospital (public or private) across the country to avail cashless treatment benefits. Eligible beneficiaries cannot be denied treatment in absence of Ayushman Card.

As of 02nd February 2023, 1.07 crore beneficiaries have been verified under the scheme in Andhra Pradesh. Aapke Dwar Ayushman, a door-to-door campaign has been taken to verify and create Ayushman Cards. NHA has launched mobile application-based verification process. State has deployed the services of field level workers to ensure issuance of cards to all eligible beneficiaries.

As per instructions issued by Ministry of Health & Family Welfare to States/UTs on 23.06.2022, States/UTs may use their own datasets for identification of beneficiaries under AB-PMJAY. For this purpose, only poor, deprived and marginalized families may be enrolled, keeping the overall design and intent of the scheme intact.

Government of India releases funds to the States/UTs. Respective State Government makes payments to the hospitals against the claims submitted by them. Payment is not made to beneficiaries. Year-wise details of average per hospital admission cost are as under:

Financial Year	2019-20	2020-21	2021-22	2022-23
Average per hospital admission cost	Rs. 12,271	Rs. 11,008	Rs. 10,507	Rs. 13,703
